

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

CP-38/241-242/PB/2020
CA/529/2020, CA/664/2020

IN THE MATTER OF:

Amrita Gujral & anr.

.....Applicant

Vs.

Hyperhire Pvt. Ltd. & ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Nihit Nagpal, Mr. Akif Abidi, Advs.

For the Respondent : Ms. Diya Rastogi, Adv.

ORDER

Due to paucity of time, the matter is listed on **21.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**